4.8

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1285/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Kanchan Rai and Mr. Ajit Kumar

V/s.

Leofortune Infrabuildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER

## CP 1285/I&BP/NCLT/MB/MAH/2017

The Petitioner is not present. The Petitioner was not even present on 16.11.2017 however, this Bench, instead of dismissing this Company Petition for default of appearance, peremptorily directs the Petitioner to appear and argue on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 20.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)